

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

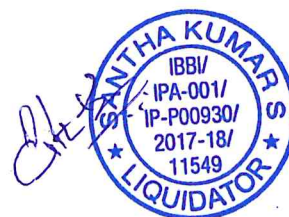
FOR THE ATTENTION OF THE STAKEHOLDERS OF NOVA STEELS (INDIA) LIMITED

1.	Name of corporate debtor	NOVA STEELS (INDIA) LIMITED
2.	Date of incorporation of corporate debtor	12 th July, 1973
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Chhattisgarh
4.	Corporate identity number of corporate debtor	L27106CT1973PLC010053
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Sr. Mig No. - 49 Parijat Extension, Nehru Nagar, Bilaspur - 495001
6.	Date of closure of Insolvency Resolution Process	9th August, 2021
7.	Liquidation commencement date of Corporate Debtor	10th August, 2021
8.	Name and registration number of the liquidator	Mr. S. Santha Kumar Reg No.: IBBI/IPA-001/IP-P00930/2017-2018/11549
9.	Address and e-mail id of the liquidator, as registered with the Board	Address Registered with the Board: Suite No. 108, First Floor, Kavery Complex, 96, Nungambakkam High Road, Chennai, Tamil Nadu -600034 Email: santha@kandv.in
10.	Address and e-mail id to be used for correspondence with the liquidator	Address for Correspondence: Mr. S. Santha Kumar Suite No. 108, First Floor, Kavery Complex, 96, Nungambakkam High Road, Chennai, Tamil Nadu -600034 Email: novaliquidationn@gmail.com
11.	Last date for submission of claims	8th September, 2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Cuttack Bench has ordered the commencement of liquidation of Nova Steels (India) Limited on 10th August, 2021. The stakeholders of Nova Steels (India) Limited are hereby called upon to submit their claims with proof, on or before 8th September, 2021 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit their claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



S. Santha Kumar
(Liquidator)

Date: 13th August, 2021

Place: Chennai

Reg.No: IBBI/IPA-001/IP-P00930/2017 -2018/11549